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Title: Need to fix 60 years instead of 65 years for availing benefits of senior citizen.

SHRI IQBAL AHMED SARADGI (GULBARGA): Sir, I would like to draw the attention of the Hon'ble Prime Minister about the problems being faced by the senior citizens of India.

Presently, the Government of India is providing concessions to the senior citizens who are above the age of 65. Since the age of retirement from Government service is fixed at 60, the eligibility for concessions under senior citizens should also be 60 years.

I urge upon the Union Government to intervene in the matter and arrange to fix the age of 60 years for getting concessions from the Government which will be of great help to the senior citizens.